

Annexure -4

Name of the Corporate Debtor : Kerala Chamber of Commerce and Industry Date of Commencement of CIRP : 21.02.2022

List of Creditors as on: 24.02.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

| Sl No. | Name of Creditor | Details of Claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks,if any |
|--------------|--------------------|---------------------------|--------------------|---------------------------|------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Marzook K N | 08.03.2022 | 5,84,69,428 | 74,42,939 | Unsecured financial creditor | NIL | Yes | 0% | NIL | NIL | 5,10,26,489 | NIL | Part of claim not admitted for want of documents to substantiate the claim. Proof submitted for 44,00,000. |
| 2 | A2Z Sanitary Wares | 23.05.2022 | 10,24,548 | - | Unsecured financial creditor | | | | | | 10,24,548 | | The claim is not admitted for want of documents to substantiate the claim. |
| TOTAL | | | 5,94,93,976 | 74,42,939 | | | | 0% | | | 5,20,51,037 | | |